11 Papeis Laid

THE MINISTER OP ENERGY (SHRI KALYAN SINGH KALVI): I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Fourth Annual Report and Accounts of the Power Finance Corporation Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptro'ler and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation. [Placed in Library See No LT 19211913

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948:—

(i) Annual Report and Accounts of the Damodar Valley Corporation, Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.[Placed in Library See No. LT-

[Placed in Library See No. L1-1923[91]

- श्वी जगवीक्ष प्रताः माखुए (उत्त प्रदेश): सहोदया दो मंदियों का ऐगा हका है कि दो मंत्री विद्याप पर छड़े हए और जिनके विहाफ पर वे छड़े हुए, वे मंत्री था गए। इसका मतलब यह है कि मंत्री जी ने पहले प मिणन नहीं ली थी दूयरे मंत्री के विहाफ़ प । नतीजा क्या हुा कि मंत्री जी ... (इयवधान) ... अगर परमिशन नहीं ली थी, सो यह प्रथा बंघ होनी चाहिए । डा॰ रत्नाकर पाण्डेय (उत्तर प्रदेश) : एक-साथ सैकिंड के लिए अगय भिनिस्टर लेट आए हैं तो इसको प्राब्लम न बनाइए । ... (व्यवधान)

श्री अग्रवीश प्रसाद लाखुर: ५ भिशन लेनी चाहिए दूसरे मंत्री की पे५ए ले करने के लिए तो में यह पूछना हूं कि जो दो मंत्री खड़े हुए थे उन्होंने ५ भिशन ली थी क्या?

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please take your seat.

श्री जगदीश प्रसाद मायुरः मुझे उत्तर देने दीजिए उन्हें ।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I have understood. I will find out whether permission has been taken. In any case, the hon. Minister herself came. I will find out and let the House know.

- I. Report and Accounts (1989-90) of the Hindustan Steel Works Construction Limited, Calcutta and related papers.
- **II.** Report and Accounts (1989-90) of the Bharat Refractories Limited Dhanbad and related papers.
- III. Report and Accounts (1989-90) of the Mattallurgical and Engineering Consultants (India) Limited, Ranchi and related papers.
- IV. Report and Accounts (1989-90) of the Managinese Ore (India) Limi. ted, Nagpur and related papers.

इस्पात और खान संवालय में रज मंती (श्री बसव बाज पाहिल): कम्पनी अधिनियम 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्नों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर खता हं:---

(I) (क) 1989-90 के 'र्ष के लिए हिन्दुस्तान स्टील वर्स कंस्ट्रक शन लिमिटेड, कलकत्ता का छब्बीसवां वार्षिक प्रतिवे**दन** त्रीर तेखे, लेखाओं पर लेखा-। रोक्षकों के प्रतिवेदन और उत्त पर भारत के तियंत्रक महा-लेखा रोक्षक की टिप्पणियों सहित ।

- (ख) कम्पनो के कार्य करण की जरकार द्वारा समीक्षा । [पुष्तु सलय में रखी गई। वेद्रिय संउएल टी०2078/91]
- (ii) (क) 1989-90 के दर्ष के लिए भारत निफ्रेक्टरोज लिमिटेड धतवाद का सोलहतां ाापिक प्रतिवेदन और लेखे, लेखाओं पर विखादर क्षकों के प्रतिवेदन और दत पर भारत के नियंत्रक मह -लेखादर क्षक की टिप्पणियों संवित्त।
 - (ख) कम्पनी के कार्यकरण की अरकार द्वारा समीक्षा [पुल्तनालय से रखी गई । देखिये सं० एल टी ० 2079/ 91]
- (iii) (क) 1989-50 के र्ष के लिए मेटालजिकल एण्ड इंजीनियरिंग कल्पलटेन्ट्स (इंडिया) लिमि-टेड, रांची का सलह ते थार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।
 - (ख) कम्पनो के कार्यकरण की सरकार द्वारा समीक्षा । (वृष्ट कालय में रखी गई । देखिये सं० एल०टी०2077/ 91)
- (iv) (क) 1989-90 के वर्ष के लिए मौंगनोज ग्रोर (इंडिया) गलमिटेइ, नागपर का घटठाईसवां रार्षिक प्रतिवेदन ग्रौर लेखे लेखाग्रों पर लेखापरीक्षकों के, प्रतिवेदन ग्रौर उस पर भारत के नियंतक महालेखापरीक्षक की टिप्पणियों सहित ।

(ख) सम्पत्ती के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्तकालय में रखी गई । बेलियो सं०एल टीं० 2076/ 90]

Report of the Comptroller and Auditor General of India [Union Government—No. 2 (Commercial) of 1990] on Mishra Dhatu Nigam Limited.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH); I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India [Union Government—No. 2 (Commercial) of 1990] on Mishra Dhatu Nigam Limited.

[Placed in Library. See No. LT-1966/91]

Statement indicating the results of market loans floated in August and November, 1990.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): I lay on the Table a statement (in English and Hindi) indicating the results of market loans floated in August and November, 1990.

[Placed in Library. See No. LT-1969/91]

- I. Report and Accounts (1989-90) of the Hindustan Antibiotics Limit ed, Pimpri and related papers.
- II. Report and Accounts (1989 90) of the Indian Drugs and Pharmaceu ticals Limited, Gurgaon and rela ted papers. —
- III. Report and Accounts (1989-90) of the Smith Stanistreet Pharmaceuticals Limited, Calcutta and reafed papers
- IV. Report and Accounts (1989-90) of the Bengal Immunity Limited, Calcutta and related papers

14